



NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/07/2017 AT 10.30 AM

PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/175/2016  
NAME OF THE PETITIONER(S) : Mrs. S.M. Vijayalakshmi & 3 others  
NAME OF THE RESPONDENT(S) : M/s Vijaydeepas Mills Private Limited & another  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	G. NANDAKOTAZ For BRAU, RAJA	COUNSELLOR Respondent	
2.	R. VIDHYA RAO R. ASHOK KUMAR	Counsel for Petitioners <u>ORDER</u>	

Counsel for both the parties present and prayed time for submission. At request,  
time is enlarged. Put up on 11.08.2017 at 10.30 A.M.

S. Vijayaraghavan  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)  
ghk

  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)